

By Speed Post/Fax

F.No.A.12018/01/2012.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 19th November, 2019

To,

All concerned under CBIC

Subject: Amendment in Recruitment Rules for the posts of Executive Assistant under Central Board of Indirect Taxes and Customs – regarding.

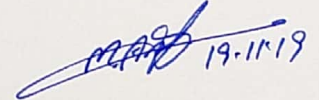
Sir/Madam,

I am directed to invite attention to the DOPT OM issued vide F.No. AB-14017/61/2008- Estt. (RR) dated 13.10.2015 to put the proposal for framing/amendment of Recruitment Rules on the website of the respective Ministries/ Department for 30 days for inviting comments of the stake-holders. Therefore, the proposal to amend the RRs of Executive Assistant under CBIC (copy enclosed) is uploaded on the website of this department.

2. It is requested that all concerned in Central Board of Indirect Taxes and Customs or any way associated with the aforesaid draft rules may kindly furnish their comment/opinion/suggestion in the matter within 30 days from the date of issue of the order.

Yours faithfully,

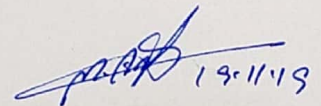
Encls.: As Above



(Mohammad Ashif)

Under Secretary to the Govt. of India
Tel./Fax No.: 26162780

Copy to: (i) Webmaster, DG Systems for uploading the same on the website
(ii) DG, HRD for information and record.



(Mohammad Ashif)

Under Secretary to the Govt. of India

[To be published in the Gazette of India, Extra-ordinary, Part (II), Section (3), Sub-section (i)]

MINISTRY OF FINANCE
(Department of Revenue)
NOTIFICATION

New Delhi

Dated the 2019

G.S.R. (E). – In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules to amend the Central Excise and Customs Department, Executive Assistant (Group 'B' Non-Gazetted posts) Recruitment Rules, 2015, namely: -

1. Short title and commencement: - (1) These rules may be called Central Board of Indirect Taxes and Customs, Executive Assistant (Group 'B' Non-Gazetted post) Recruitment (Amendment) Rules, 2019.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Central Excise and Customs Department, Executive Assistant (Group 'B', Non-Gazetted posts) Recruitment Rules, 2015, in the Schedule, -

(i) under column (6), for the entry, the following entries shall be substituted, namely: -

“Not exceeding 30 years.

Note 1: Relaxable for Government servants up to 5 years in accordance with the instructions or orders issued by the Central Government.

Note 2: The crucial date for determining the age-limit shall be as advertised by the Staff Selection Commission.”

(ii) under column (7), for the entry, the following entries shall be substituted, namely: -

“Essential:

- (i) Degree from a recognised University or Institute;
- (ii) Candidates shall be required to pass Computer Proficiency Test (CPT) comprising of three modules – (a) Word Processing, (b) Spread Sheet and (c) Generation of Slides, which will be conducted by the Staff Selection Commission.

Note: Qualifications are relaxable at the discretion of the Staff Selection Commission, for reasons to be recorded in writing, in the case of candidates otherwise well qualified.”

F.No.A-12018/01/2012-Ad.III.B

(Mohammad Ashif)

Under Secretary to the Government of India

Note: The principal rules were notified in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 741 (E) dated the 28th September, 2015 and amended *vide* notification number G.S.R. 135 (E) dated the 17th February, 2017.